

Export of Cotton Textile Goods

4262. Shri R. Barua: Will the Minister of Commerce be pleased to state:

(a) whether the rising cost of cotton textile goods has affected our export market; and

(b) if so, the steps taken in this regard?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) and (b). India has been facing keen competition from other exporting countries both in regard to price and quality of textiles. Government have taken a number of steps to ensure that Indian textiles are not priced out of foreign markets. Raw cotton which constitutes the major portion of the cost of production of cotton textiles is made available to the cotton textile mills in adequate quantities and at reasonable prices. The mills exporting cotton textiles are given some assistance as regards import of dyes, chemicals, etc, with a view to boosting their exports. They are also allowed to import items of machinery not indigenously available so as to accelerate the pace of modernisation and rehabilitation of the textile industry which will enable them to produce quality textiles at competitive prices. Government have also taken a number of steps to maintain and improve the quality of textiles. A Textiles Committee has been statutorily set up, the functions of which include prescription of standards of quality for textiles, both for internal consumption and for export. Moreover, every reputed mill in the country is now maintaining a quality control department to ensure production of quality textiles. Pre-shipment inspection of exports of textiles is being carried out. About 10,000 automatic looms have also been licensed to various units with export obligation so that flawless cloth may be exported.

Titanium Factory at Trivandrum

4263. Shri Vasudevan Nair: Will the Minister of Industry be pleased to state:

(a) whether there is a proposal to

increase the production in the Titanium Factory at Trivandrum; and

(b) what will be the estimated saving of foreign exchange due to this increased production?

The Minister of State in the Ministry of Industry (Shri Bibudhendra Misra): (a) and (b). Yes, Sir. The unit has been granted a licence increasing its capacity from 6500 tonnes per annum to 24500 tonnes per annum. During the year 1964-65 import of about 3000 tonnes of titanium dioxide valued approximately at Rs. 62 lakhs was made to meet the increasing demand for the product. With the implementation of the additional capacity licensed, the foreign exchange expenditure on the import of the product would be saved.

टायर और ट्यूबों की कमी

4264. श्री हुकम चन्द कछवाय: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि बाजार में साइकिलों तथा स्कूटरों के इनलप तथा गुडइयर के ट्यूब नहीं मिल रहे हैं;

(ख) क्या यह भी सच है कि उच्च कम्पनियों के टायर उंची कीमत (ग्रेड मार्केट) पर बेचे जा रहे हैं; और

(ग) यदि हां, तो क्या सरकार का विचार इस चोर बाजारी को रोकने का है?

उद्योग मंत्रालय में राज्य-मंत्री (श्री बिबुधन मिश्र): (क) बाजार में स्कूटर के इनलप तथा गुडइयर ट्यूबों की कमी नहीं है। जहाँ तक साइकिल की ट्यूबों का संबंध है देश में सम्पूर्ण रूप से इसकी भी कमी नहीं है। हां इनलप तथा गुडइयर की साइकिल ट्यूबों के लिये उपभोक्ता को प्राथमिकता दी जाती है तथा इनके निर्माता देश को सारी मांग पूरी कर सकने की स्थिति में नहीं है।

(ब) घोर (ग) . इनलप तबा गुडइयर के साइकिल टायर विक्रेताओं द्वारा उनके निश्चित मूल्य से अधिक मूल्य लिये जाने के बारे में कुछ सूचनाएं मिली हैं। जब कभी भी इन टायरों में चोर बाजारी की कोई विशेष शिकायतें पर्याप्त प्रमाण सहित मिलती हैं तो सरकार द्वारा उत्पादकों के जरिए दोषी विक्रेताओं के विरुद्ध उचित कार्यवाही की गई है तथा की जा रही है।

Express Train from Delhi to Bombay

4265. Shri Firodia: Will the Minister of Railways be pleased to state:

(a) whether Government propose to start a new Express train from Delhi to Bombay via Central Railway;

(b) whether a number of representations have been made by the people of Madhya Pradesh in which they have urged Government to start a new train; and

(c) if so, whether any decision has been taken in the matter?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). Representations have been received urging the introduction of an additional train between Bombay V.T. and Delhi on the Central Railway route. It is, however, not feasible to introduce an additional train on this route at present for want of spare line capacity on various sections there. Works to increase line capacity on this route are in progress, on completion of which the introduction of an additional train will be duly considered.

Retting of Coconut Husk by Chemical Processes

4266. Shri Warior:
Shri Vasudevan Nair:

Will the Minister of Commerce be pleased to state:

(a) whether Government have taken any steps to reduce the cost of retting of coconut husk by chemical processes;

(b) whether the Coir Research Institute has tackled this technical problem; and

(c) if so, the result thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) to (c). Experiments on retting of coconut husk by chemical process have been done at the Central Coir Research Institute, Kalavoor but without success. Instead of reduction in cost, the chemical processes have been found to increase the cost of retting.

Coir Mats Factory in Alleppey

4267. Shri Warior:
Shri Vasudevan Nair:

Will the Minister of Commerce be pleased to state:

(a) whether Government have taken any steps to establish mechanised coir mats factory in Alleppey; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) Yes, Sir.

(b) The factory at Alleppey will have five powerlooms to begin with. It will produce coir matting and the products are intended for export. Orders for the import of five powerlooms have been placed and they are expected shortly. Steps for the construction of the factory building have been taken on hand.

Sea Food Exporters

4268. Shri Warior:
Shri Vasudevan Nair:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the Indian sea-food exporters who have set up peeling sheds are prosecuted under the Factories Act;

(b) if so, whether Government have received any representation from these exporters; and

(c) the action taken thereon?